

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 128**

**IA(I.B.C.)/1368(CH)2023**

**In**  
**CP (IB) No. 185/Chd/Hry/2019**  
**(Disposed of on 15.12.2022)**

**IN THE MATTER OF**

**Bank of India**

**...Petitioner-Financial Creditor**

**Versus**

**ASD Tobacco Pvt. Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 7, 60(5), IBC 2016**

**Order delivered on 02.05.2024**

**CORAM:**

**SHRI. SATYA RANJAN PRASAD,  
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Applicant in : Mr. Inder Jeet Khattar, Advocate  
IA No.1368/2023**

**ORDER**

At the request of the Ld. counsel for the applicant, list the matter on  
16.05.2024.

Sd/-

**(SATYA RANJAN PRASAD)  
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**